Notification No.14/2001-Central Excise (N.T.)

In exercise of the powers conferred by clause (i) of Explanation 2 to the proviso to sub-section (1) of section 3 of the Central Excise Act, 1944(1 of 1944), read with clause (8) of rule 2 of the Central Excise Rules, 1944, and in supercession of the notification of the Government of India in the Ministry of Finance (Department of Revenue), No.397/86-Central Excise, dated the 26 th August 1986 [G.S.R.1040(E), dated the 26 th August, 1986], except as respects things done or omitted to be done before such supercession, the Central Government hereby specifies Cochin Special Economic Zone at Cochin (Kerela State) as a "free trade zone".

Explanation. - For the purpose of this notification, "Cochin Special Economic Zone" means Cochin Special Economic Zone at Cochin located as and comprising the places bearing the survey numbers, area and enclosed by the boundaries specifies below, namely:-

LOCATION

State of Kerala, Ernakulam District, Taluk Kanayannur, Village Thrikkakara South. One kilometer south of Civil Lines (Buildings of the District Collectorate and District Offices), 8 kilometer from the town and 20 kilometer from the Airport and Harbour.

AREA: 41.7058 Hectares

SURVEY NUMBERS

	168/2	169/19
	168/3	169/20
166/2A1	168/4	169/21
166/2A2	168/5	169/22
	168/8	
166/2A7	168/9	169/23
166/2A8		169/24
166/2B-1	168/11	169/25
166/2B2	168/12	170/1-1
166/2B-3	168/13	170/1-2
167/1-2	168/14	170/2-1
167/1-3	169/1-4	170/2-2
167/1-4	169/2	170/2-3
167/1-5	169/3	170/2-4
167/1-6	169/7	170/2-5
167/1-7	169/8	170/3
167/1-8	169/9	170/4A1
	169/10	170/4A2
167/1-11		170/4B
167/1-12		171/1A-1
167/1-17		171/1A-2
167/1-18		171/1A-3
167/1-19		171/1A-4
167/1-20		171/1B-1
168/1	169/17	171/1B-2
168/1-6	169/18	171/1B-3
168/1-7		
	197/1-77-2	197/6-2
171/2	197/1-77-3	
171/3-1	197/1-77-4	197/6-4
174/0.0		
	197/1-77-5	
		197/7-3-18
		197/7-4-19
	197/1-81-2	
	197/4-1	200/7-2
	197/4-2	200/7-3
171/4-1		200/7-4
171/4-2	197/4-16	200/7-5
171/4-3	197/4-18	200/8A1
171/4-4	197/5-4	200/8A2
171/5A1	197/6-1	200/8B
171/5A2		200/9
17 1/3/12		

171/5B	

Description of the wall (including length, height):

This area of the zone is enclosed by masonry brick wall to a height varying from 3.30 m to 6.600 m depending upon the site condition, with 1.2 m arm length "Y" angled barbed wire fencing for a further vertical height 0.9 m, extending from the north-east corner of the area which runs upto 104.5 m towards west and then 271.5 m towards south west, then 211.6 m towards south, then 156.6 m towards west, then 227.8 m towards south, then 87.7 m towards east, then 236.3 m towards south, then 47.7 m towards east, then 184.3 m towards north, then 119.7 m towards east, then 22.8 m towards north, then 42.2 m towards east, then 17.5 m towards north, then 48.4 m towards east, then 42 m towards south, then 33.8 m towards east, then 50.7 m towards south, then 182.4 m towards east, then 273 m towards north-east and then 661.8 m towards north running parallel to the lrumpanam-Kalamassrey road under construction covering a total circumference of 3022.3 m of compound wall.

Boundaries:

The area of the said Zone has its boundaries lrumpanam-Kalamassrey road on the east, Thuthiyur road on the North and West and a cross road from the lrumpanam-Kalamassery road to Thuthiyur on the South east and private lands and paddy fields on the south.

Rajendra Singh Under Secretary to the Government of India

F.NO.305/1/2001-FTT